NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY MEMBER - (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 23.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) No. 199/9//HDB/2017
NAME OF THE COMPANY	KM Event Management Limited
NAME OF THE PETITIONER(S)	Sitaram Panæwar
NAME OF THE RESPONDENT(S)	KMM Event Management Limited
UNDER SECTION	Sec 9 Of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
In Banket lal Mandham	Alvocate	9441077275	
Tei Pratash Toshmwoo	Advocate	9885743154	& va

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
K. Ranel Whow Leavy	Awocte	9866 296 3 50	J. Komersh 03
KK Dwiga Poasad	Advocate	994993330>	23

Heard Mr.Bankatlal Mandhani, Mr.Tej Prakash Toshniwal, learned counsels for the Petitioner and Mr.K.K.Durga Prasad, learned counsel for the Respondent.

Both the counsels expressed their willingness to resolve the issue between themselves. Therefore they sought time. Post the case on 29.11.2017.

Member (Technical)

Member (Judicial)